


Dated : 29.06.2005. C.P. No.: 36/2005.

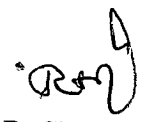
None for the applicant.

This C.P. has been filed with the allegation that the order passed by the Tribunal in O.A. 41/2001 has not been complied with.

Issue notice returnable in six weeks. Personal appearance for the time being will not be necessary.

List the case on 12.08.2005.


(ANAND KUMAR BHATT)
MEMBER (A).


(S. R. SINGH)
VICE-CHAIRMAN

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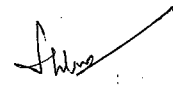
Dated: 12-8-2005 (5)

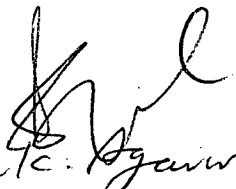
None for the applicant.

Respondents by Shri V. S. Masurkar.

Shri Masurkar seeks time to file reply to C.P. Time granted.

List the case on 29-9-2005.


(Mazaffar Hussain)
M (J)


(A. K. Agarwal)
VC

16/9/2005-14